

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1635  
TO BE ANSWERED ON 27<sup>th</sup> JULY, 2018/ 5<sup>th</sup> SHRAVANA, 1940 (SAKA)

**CIRCULATION OF FAKE CURRENCY  
QUESTION**

1635. SHRI B.V. NAIK; SHRIMATI RANJANBEN BHATT :

Will the Minister of **FINANCE** be pleased to state :

- a) Whether the circulation of fake currency still exists and flourishing rapidly in various parts of the country, if so, the details thereof;
- b) Whether the Government proposes to take any concrete and effective steps to check it; and
- c) If so, the details thereof and if not the reasons therefor ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI Pon. RADHAKRISHNAN)

- a) : As per the data available with National Crime Record Bureau (NCRB), counterfeit currency of Rs.29.47 crores has been seized by the States/ UTs Police since 9-11-2016 to 30-6-2018.
- b) & c) : Intelligence and Security Agencies of Centre and States keep a close watch on the persons involved in the circulation of fake currency in the country and take action on any reported violation of law. The Government has taken various measures to check the smuggling and circulation of Fake Indian Currency Notes (FICN) into the country, which inter-alia, includes the following :
  - (i) The Unlawful Activities (Prevention) Act, 1967 criminalises the production or smuggling or circulation of High Quality FICN, coin or any other material as a terrorist act.
  - (ii) FICN Coordination Group (FCORD) has been formed by the Ministry of Home Affairs to share intelligence/ information among the different security agencies of the States/ centre to counter the problem of circulation of FICN in the country. A Terror Funding and Fake Currency Cell (TFFC) has also been functioning in NIA to investigate terror funding and fake currency cases.
  - (iii) A Memorandum of Understanding has been signed between India and Bangladesh to prevent, and counter smuggling and circulation of FICN.
  - (iv) Strengthening the security at the international borders by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observations posts along the international border, erection of border fencing and intensive patrolling.

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